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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 15/06/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/101/2016
NAME OF THE PETITIONER(S) : Vis-Ram Financial Services Private Limited
NAME OF THE RESPONDENT(S) : Metafilms (India) Limited & 33 others
UNDER SECTION : 111, 111A, 235(2), 397/398

S.No.	Name (in Capital)	Represented by	Signature
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ORDER

Mr. Aditya. S., Counsel for Petitioners 1 & 2 present. Ms. K. Dhanalakshmi, Counsel for Respondent No.4 present. Counsel for the Petitioner submitted that there are certain unavoidable circumstances due to which the argument cannot be submitted. Both of the Counsels pressed for time extension. At request, time is enlarged. Put up on 19.06.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)